

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5368
ANSWERED ON:15.05.2007
CONTRIBUTORY PENSION SCHEME IN PMF
Jagannath Dr. M.;Khaire Shri Chandrakant Bhaurao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any requests from the personnel of Central Para Military Forces to exempt them from the new contributory pension scheme;
- (b) if so, whether the Ministries of Finance and Defence have opposed the proposal to exempt para military personnel from the scheme;
- (c) if so, the details thereof and the reaction of the Government thereto;
- (d) whether the Government has constituted a Group of Ministers (GoM) to examine this matter; and
- (e) if so, the details thereof and the time by when a decision is likely to be taken?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (e): A Group of Minister has been constituted to look into the requests received from Central Para Military Forces for exemption from the purview of New Pension Scheme and other connected issues. It is not possible to indicate time frame for a decision.